

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.01.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 289 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Harvinder Singh Vs. MB Malls Pvt. Ltd. & Ors.	Nipun Gautam
2.	I.A. No. 294 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Jai Prakash Keswani Vs. MB Malls Pvt. Ltd. & Ors.	Kumar Anurag Singh
3.	I.A. No. 296 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Small Industrial Development Bank of India Vs. Harshad Deshpande & Anr.	Vibhor Kapoor
4.	I.A. No. 297 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Purushottam C. Mandhana Vs. Charu Desai & Ors.	Siddharth Nath
5.	I.A. No. 298 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Purushottam C. Mandhana Vs. Charu Desai & Ors.	Siddharth Nath
6.	I.A. No. 299 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Purushottam C. Mandhana Vs. Charu Desai & Ors.	Siddharth Nath
7.	I.A. No. 304 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Tirupati Drilling & Mining Services Pvt. Ltd. Vs. Sadbhav Engineering Ltd.	Biswajit Klmar
8.	I.A. No. 325 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) No. 220 of 2024	Kirloskar Industries Ltd. & Ors. Vs. Kirloskar Brothers Ltd. & Ors.	Vibhor Jain

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order
-sd/-
Assistant Registrar